

Annexure - 7

Name of the corporate debtor:		M/s Om Krishna Developers Private Limited		Date of commencement of CIRP:	22-04-26	List of creditors as on:	13-05-26						
List of operational creditors (Government Dues)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Income Tax Officer, Ward 19(1), New Delhi	Central Government	05-05-26	114,685,635	114,685,635	Govt. Dues	No	-	-	-	-	-	Refer Note
				114,685,635	114,685,635								
<p>Note: The amount have been provisionally admitted by the Interim Resolution Professional, subject to pending receipt of certain documents and/or clarifications from the concerned creditor. Further, it is pertinent to note that in terms of Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional can revise the amounts of claims admitted, including estimated claims, as soon as practicable upon receipt of any additional information.</p>													

Signature


